## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/626/ (IB)/2017

NAME OF THE PETITIONER(S)

: C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD

NAME OF THE RESPONDENT(S)

: ANAX INDUSTRIES PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K.M. Around

Cause for pethon

## ORDER

Counsel for petitioner present and stated that he has sent notice to the respondent alongwith the petition to the addresses of the respondent in Chennai and Pune and filed proof of service of notice by way of an affidavit. Notice sent to the respondent is held sufficient. Respondent called but absent. No representation. Time extended at request for hearing submissions of the petitioner. Put up on 27.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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